

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 242 of 2018	Francis John Kattukaran Vs. The Federal Bank Ltd. & Anr.	Gaurav Nair	Abhishek Anand– R1 George V.M.-R2
2.	Comp. App. (AT) (Ins) No. 522 of 2018	Gurudatt Sugars Marketing Pvt. Ltd. Vs. Vijaynagar Sugar Pvt. Ltd.	Sonam Gupta	Yogesh Ravi
3.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
4.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh
5.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	
6.	MA No-218 of 2018 in Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission Of India & Others .	Anshul Narayan	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 749 of 2018	Haravtar Singh Arora Vs. Punjab National Bank & Ors.	D.K. Devesh	Anish Tondon, Ayush Beetro
8.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	CS Rahul Sahasrabuddhe	
9.	Comp. App. (AT) (Ins) No. 769 of 2018	Alloysmin Industries & Ors Vs. Punkaj Jain, R.P, Fenace Auto Ltd & Anr.	Sanya Kapur	
10.	Comp. App. (AT) (Ins) No. 770 of 2018	Shearson Investment And Trading Company Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Anju Jain	

11.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	
12.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr.	Rishi Agrawala	

For Admission (After Notice)

13.	Comp. App (AT) (Ins) No.47 of 2017	M/s Speculum Plast Pvt Ltd. Vs. PTC Techno Pvt Ltd. with	KantiMohan Rustogi	Dhruv Gupta
14.	Comp. App. (AT) (Ins) No. 72 of 2018	Shri Maruti Electrical Enterprises Ltd. Vs. SAS Real Pvt. Ltd. with	P R Nayak Amit Mishra	Ashwin Kumar
15.	Comp. App (AT) (Ins) 76 of 2017	Parag Gupta & Associates Vs. B.K. Educational Services Pvt Ltd with	Mr. Parag Gupta	Dhiraj Philip
16.	Comp. App (AT) (Ins) No. 77 of 2017 & I.A. No. 1817 of 2018	International Road Dynamics South Asia Pvt Ltd Vs. D.A. Toll Road Pvt Ltd with	Joydip Bhattacharya	
17.	Comp. App (AT) (Ins) 78 of 2017	Ashlay Infrastructure Pvt Ltd Vs. LDS Engineers Pvt Ltd with	Mr. Prashant Kumar, Adv.	
18.	Comp. App. (AT) (Ins) No. 178 of 2018	M. Chakravarthi Vs. Sawhney Trading Company Pvt. Ltd. & Anr. with	K. Moorthy	
19.	Comp. App. (AT) (Ins) No. 312 of 2018	Brijesh Kumar Agarwal Vs. Punjab National Bank & Anr.	Sanchit Garg	
20.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors	Pallavi Pratap	Roopali Singh
21.	Comp. App. (AT) (Ins) No. 593 of 2018	KJMC Corporate Advisors (India) Ltd. Vs. India Steel Works Ltd.	Vipul Ganda	Anne Mathew
22.	Comp. App. (AT) (Ins) No. 594 of 2018	Agarwal Coal Corporation Ltd Vs Shriram Cement Ltd	Mohtashim Kibriya	

23.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	
24.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Ajay Gaggar
25.	Comp. App. (AT) (Ins) No. 632 of 2018	Centrum Capital Limited Vs. Shriram EPC Limited	Atul Sharma	Pooja Saigal
26.	Comp. App. (AT) (Ins) No. 684 of 2018	Alloysmin Industries Vs. Raman Casting Pvt. Ltd.	Vasu Khera	
27.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)
28.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)

For Hearing

29.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics & Constructions Pvt. Ltd. & Anr.	Alok Kumar	Vanita Bhargawa
30.	Comp. App. (AT) No. 100 of 2018 Part Heard	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Gaurav Agrawal	Ashish Tiwari
31.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

12:00 Noon

32.	Comp. App. (AT) (Ins) No. 261 of 2018	Cooperatieve Rabobank Vs. Shailendra Ajmera	Silpa Nair	Raunak Dhillon
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2:00 PM

For Hearing

33.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	SonaliJaitley JaiyeshBakshi	PrateekSekseria
34.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Manik Dogra (R23)
35.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors. With	A.S. Satish Kumar	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
36.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr With	Diya Kapur	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
37.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO

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By Order
-sd/-

Assistant Registrar